GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA STARRED QUESTION NO. 251 TO BE ANSWERED ON THE 12TH AUGUST, 2025

STREAMLINING OF ISSUANCE OF DISABILITY CERTIFICATE

251 DR. M. THAMBIDURAI:

Will the MINISTER OF HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether there is no Centralized Office in Neuro Department, AIIMS, New Delhi for making certificate for Persons with Disability even after duly registered and forwarded by Department of Empowerment of Persons with Disability;
- (b) the Nodal Department in AIIMS, New Delhi responsible for issuing Disability Certificates related to mentally retarded persons;
- (c) the number of cases pending for making such Certificates in AIIMS, New Delhi till date and timeline for clearance/issuance of the Certificates; and
- (d) the steps contemplated for streamlining the whole process of issuing of such Certificates?

ANSWER THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA STARRED QUESTION NO. 251 * FOR 12TH AUGUST, 2025

(a) to (d) Disability Certificates to Persons with Disability (PwD) in the Neurosciences Centre at All India Institute of Medical Sciences (AIIMS), New Delhi are issued after clinical assessment by a Medical Disability Board constituted for the purpose one each in Department of Neurology and Neuro Surgery.

Disability Certificates to persons with intellectual disability (PwID) are issued by the Department of Paediatrics for applicants up to 18 years of age and by the Department of Psychiatry for applicants above 18 years. As on date, for issue of Disability Certificates/Unique Disability ID (UDID) card, 1148 applications are under process in the Department of Paediatrics and 755 applications are under process in the Department of Psychiatry in AIIMS, Delhi including applications relating to PwID. As per Rule-18(2) of the Rights of Persons with Disabilities (Amendment) Rules 2024, time period for issuance of the Disability Certificate is within three months from the date of receipt of application.

To make the process of issue of Disability Certificates simple and hassle free for the Divyangjans, the Department of Empowerment of Persons with Disabilities, Ministry of Social Justice and Empowerment has notified Revised Disability Assessment Guidelines, issued simplified version of applications forms, revamped the UDID portal and laid down Standard Operating Procedures for appeal against the decision of medical authority in case of dissatisfaction. In AIIMS New Delhi, for public convenience, Physical Medicine and Rehabilitation Department serves as single window system for issuance of Disability Certificate/UDID Card for PwD candidates. In coordination with Department of Empowerment of Persons with Disabilities, training programs for medical professionals on Disability Assessment Guidelines have been conducted at AIIMS.
